

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-2367—JK (LD) of 2022

DATED:- 06 - 05 - 2022

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

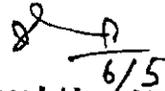
Secretary to Government

Dated:- 06 - 05 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Principal Secretary to Government, Health and Medical Education Department
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.2367-JK(LD) of 2022 dated 06.05.2022

S.No	Title of the case	(OIC)	Designation
1.	WP (C) No 578/2022 titled Jammu Institute of Ayurvedic (CC-176531)	Mr. Sanjeev Sharma	Deputy Secretary to Government, H&ME, Department
2	OWP No 1305/2016 titled Association of Homeopathic Doctors vs State of J&K	Dr Ramesh Chander	Medical Officer for Jammu Division, Directorate of AYUSH, J&k
3	Civil Suit titled Hakeem Mufti Abdul Rouf Verse State	Dr Altaf Ahmad Shah	Medical Officer for Kashmir Division, Directorate of AYUSH, J&K
4	OA NO 314 titled Dr Irfat Ali Vs UT of J&K & Ors and TA No 1378/2019 titled Ali Mohammad Mir Vs UT of J&K & Ors.	Dr Altaf Ahmad Shah	Medical Officer for Kashmir Division, Directorate of AYUSH, J&K
5	OWP No 221/2022 titled Naseer Ahmad Shah Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
6	WP (C) No 1666/2021 titled Javid Iqbal Shah Vs UT of J&K	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
7	OA No /2022 titled Rayees Ahmad Sheikh Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
8	OA No 342/2020 titled Dr Syed-ur-Rehman Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
9	WP (C) No 2054/2019, TA No 1339/2021 titled Mohammad Shafi Malik Vs UT of J&k and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir

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10	OA No 607/2021 titled Dr Bashir Ahmad Malik Vs UT of J&K & Others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
11	TA No 62/3256/2020 in WP (C) No 384/2020 titled Mohamad Ashraf Bhat and others Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
12	TA no 2634/2021 , WP (C) No. 556/2020 titled Bashir Ahmad War and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
13	TA no 2682/2021 , WP (C) No. 250/2020 titled Nazir Ahmad Sheikh and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
14	TA no 2680/2021 , WP (C) No. 365/2020 titled Ghulam Nabi Sheikh and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
15	TA no 2362/2021 , WP (C) No. 510/2020 titled Mohammad Shafi Sheikh and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
16	TA no 2812/2021 , WP (C) No. 513/2020 titled Gulzar Ahmad Bhat and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
17	TA no /2021 , WP (C) No. 489/2020 titled Abdul Hamid Bhat and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
18	TA no 2758/2021 , WP (C) No. 493/2020 titled Khursheed Ahmad Wani and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir

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19	TA no 2638/2021 , WP (C) No. 491/2020 titled Mehraj-uddin Bhat and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
20.	WP (C) No. 499/2020 titled Javeed Ahmad Bhat and others Vs UT of J&K and others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
21	OA No. 1576/2021- titled Raja Mushtaq & Ors Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
22.	OA No. 1706/2021- titled Tahir Hussain Lone & Ors Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
23.	OA No. 1569/2021- titled Sajad Maqbool Mir & Ors Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
24.	OA No. 1683/2021- titled Naveed Ahmad Bhat Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
25.	SWP No. 1660/2016- titled Tanveer Ahmad Wani & Ors Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
26.	SWP No. 1648/2016- Showkat Ahmad Sheikh Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
27.	SWP No. 1658/2016- Mukhtar Ahmad Bhat Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
28.	SWP No. 1813/2016- Manzoor Ahmad Sheikh Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir

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29.	SWP No. 1659/2016- Arif Mu barak Sheikh and others Vs U T of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
30.	SWP No. 1931/2016- Ghulam Nabi Sheikh Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
31.	SWP No. 1661/2016- Irshad Ahmad Sheikh Vs UT of J& K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
32	SWP No. 1859/2016- Aijaz A hmad Hakeem Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
33	SWP No. 1657/2016- Nisar A hmad Sheikh Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
34	SWP No. 1647/2016- Skinder Ahmad Mochi Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
35	SWP No. 2586/2016- Abdul Majid Sheikh Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
36	TA No. 2252/2021 in WP (C) No 2900/2018 titled - Bashir Ahmad Rather Vs UT of J& K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
37	OA No 1557/2021 titled Dr A sma Bashir Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
38	OA No/2021 titled Irshad Ah mad Shah Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir

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39	OA No /2021 titled Faisal Azhar Masoodi Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
40	OA No 1715/2021 titled Dr Jawaid Ahmad Zarger Vs UT of J&K & Ors.	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
41	WP (C) No 3717/2019 titled Dr Inayat Ali and another Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
42	SWP (C) No 1997/2019 titled Dr Aejaz Ahmad Itoo Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
43	WP (C) No 817/2020 titled Amina Begum Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
44	OA No /2021 Tanveer Hassan Khan Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
45	TA No 200 6 titled Feroz Ahmad Lone Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
46	WP (C) No 3950/2019 titled Nirdosh Yousuf Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
47	WP (C) No 2686/2021 titled Dr Fayaz Ahmad Sheikh & other Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
48	WP (C) No/2021 titled Dr Abdul Majeed Bhat Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir

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49	WP (C) No/2021 titled Jehangir Ali Vs UT of J&k & Ors (J&K High Court Srinagar)	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
50	OA No /2022 titled Fayaz Ahmad Hajam Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
51	OA No /2021 titled Fozia Akhter Vs UT of J&k & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
52	CPSW No 580/2018 in SWP No 1963/218 titled Zare Atal Dulloo & others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
53	CCP(S) No 105/2021 and 632/2012 in SWP No 1508/2010 titled Umatul-qayoom and others Vs Mr Atal Dulloo & Ors	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir
54	CPW No 398/2021 in CPSW No 519/2018 in SWP No 2719/2017 titled Mohammad Maqbool Hajam Vs Shri Vivek Bhardwaj & Others	Dr Konusar Amin,	Assistant Director, Directorate of Health Services, Kashmir

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